


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 144/BB/ 2017	-	Admission	Rule-4 of IB	Pegasus Asset Reconstruction Pvt. Ltd. Vs Yashomati Hospitals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	VENU.K.V. 8277278186	Financial Creditor	

ORDER

Counsel for Petitioner is present. He reported that he has complied with the objections raised by the Registry. Tribunal orders notice to the Corporate Debtor before admission. Registry to prepare notice. Counsel to collect the notice and serve on the Corporate Debtor and file proof of service. List it on 22.01.2018.


Member (T)


Member (J)